

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/157(CHE)/2024
NAME OF THE PETITIONER(S) : Unity Small Finance Bank Ltd
NAME OF THE RESPONDENTS : Lakhari Resources Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Udit Singh for the Petitioner.

Heard.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

NeSL certificate and Form-D be submitted within two weeks.

List the petition for appearance / reply on **09.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)